

REVIVAL OF CLOSED SPINNING MILLS

218. SHRI KRUPAL BALAJI TUMANE:
SHRI SANJAY JADHAV:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the State-wise number of spinning mills in the country including Maharashtra;
- (b) the number of such functional spinning mills that have closed down and the reasons for their closure;
- (c) the details of the schemes of the Government for the revival of the closed and sick spinning mills across the country and the impact of such schemes and the status of revival of such mills; and
- (d) the total number of skilled and unskilled labourers laid off due to the closure of spinning mills and the steps taken by the respective State Governments and the Union Government in this regard?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Based on the periodical statistical returns submitted by textile entities to Office of Textile Commissioner, Ministry of Textiles, Mumbai, the number of spinning mills across the country including Maharashtra is 2032. The details of State-wise number of spinning mills in the country including Maharashtra is at Annexure-I.

(b): Certain mills become non-operational permanently or temporarily on account of various factors such as poor management, financial constraints & labour issues.

(c): There is no specific scheme for the revival of the closed and sick spinning mills across the country. Some of the mills are closed due to poor obsolete technology which cannot compete with modern spinning mills. There is surplus modernized spinning capacity in the country and Govt. is now focusing on creating similar modern weaving, processing and garment production capacity in the country, which has more employment creation potential. To this objective Govt. is implementing Amended Technology Up-gradation Scheme (ATUFS), Integrated Processing Development Scheme (IPDS), Scheme for Integrated Textile Park (SITP) and other Schemes like National Technical Textile Mission (NTTM). Government has launched Production Linked Incentive Scheme for textiles for Man Made Fibre, Apparel, Fabrics and Technical Textiles. It is expected to attract investment of Rs. 19000 crore for manufacturing of notified product and will be able to provide employment opportunity for 7.5 lakh persons. Government has also launched PM- MITRA Park Scheme to set up 7 Mega Textiles Manufacturing Parks in the country. This will reduce logistics cost and will improve Competitiveness of Indian textile manufacturing. Once completed one such park is expected to provide employment to 1 lakh persons directly and 2 lakh persons indirectly.

(d): As informed by M/o Labour & Employment, the Labour Bureau is not collecting information on skilled & unskilled workers for such textiles mills. The Government had introduced Textile Workers Rehabilitation Fund Scheme (TWRFS) with effect from 15.09.1986 to provide relief to the workers rendered jobless due to permanent closure of Non-SSI Textile Mills in private sector. With effect from 01.04.2017, TWRFS has been merged with Rajiv Gandhi Shramik Kalyan Yojna (RGSKY) under Ministry of Labour and Employment and notified vide Notification No. S.O.1081 (E) dated 06.04.2017. Workers rendered jobless can avail benefits under the said scheme.

Annexure-I

State-wise details of Cotton Man-Made Fibre Spinning Mills as on 31.12.2021

Sr No	State / UT	No of Spinning Mills
1	Andhra Pradesh	133
2	Assam	7
3	Bihar	4
4	Chhattisgarh	1
5	Dadra Nagar Haveli	11
6	Daman & Diu	1
7	Delhi	0
8	Goa	1
9	Gujarat	97
10	Haryana	82
11	Himachal Pradesh	17
12	Jammu & Kashmir	2
13	Jharkhand	1
14	Karnataka	41
15	Kerala	34
16	Madhya Pradesh	61
17	Maharashtra	199
18	Manipur	1
19	Orissa	16
20	Pondicherry	10
21	Punjab	119
22	Rajasthan	64
23	Tamil Nadu	985
24	Telangana	38
25	Uttar Pradesh	67
26	Uttaranchal	10
27	West Bengal	30
	Total	2032
